

SUPREME COURT OF INDIA

No.1/ SG./ SC Rules/ 2014

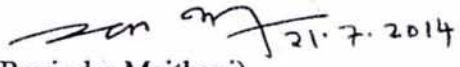
Dated : 21<sup>st</sup> July, 2014

CIRCULAR

It is notified for the information of all concerned that in exercise of the powers conferred by Article 145 of the Constitution of India and all other powers enabling it in this behalf, Supreme Court Rules, 2013, have been made with the approval of Hon'ble the President of India.

In exercise of the powers conferred by sub-Rule (2), Rule 1 of Order I of the Supreme Court Rules, 2013, Hon'ble the Chief Justice of India has been pleased to appoint the **19<sup>th</sup> day of August, 2014** (Tuesday) as the date from which the Supreme Court Rules, 2013, shall come into force.

These Rules are available on the official website of the Supreme Court.

  
(Ravindra Maithani)  
Secretary General

Copy to :

1. The Secretary, Supreme Court Bar Association with five spare copies of the Circular with a request that this may be displayed on the Notice Boards of the Bar Association for the information of the Members of the Bar.
2. The Secretary, Advocates-on-Record Association with five spare copies of the Circular with a request that this may be displayed on the Notice Boards of the Association for the information of the Members of the Association.
3. All the Notice Boards outside the Courts.
4. All concerned.